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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 6/2018 in C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company:

Smruti Shreyans Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

2. PAVAN S. GODIAWACA

ADVOCA TE

BESPONDENT Mulleulla

3. Aproma Vakul

Advorate

Respondent NO-3

Apura

4. TANAYA SHAH

ADVOCATE

APPLICANT R. G Tany teal

5 Diagray Myholey

6. Kunal Pruishnau

C.A. Advocabe

Reap No. 5

Vou !

ORDER

Learned Advocate Ms. Tanaya Shah present for Applicant. Learned Advocate Mr. Pavan Godiawala present for Respondent no.2. Learned Advocate Mr. Apurva Vakil present for Respondent No.3. None present for Respondent No.4. Learned Advocate Mr. Divyang Majmudar present for Respondent No. 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.5 in IA 6/2018.

For hearing, list the matter on 19.03.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of February, 2018.